

Case :- PUBLIC INTEREST LITIGATION (PIL) No. - 574 of 2020

Petitioner :- In-Re Inhuman Condition At Quarantine Centres And For Providing Better Treatment To Corona Positive

Respondent :- State of U.P.

Counsel for Petitioner :- Gaurav Kumar Gaur

Counsel for Respondent :- C.S.C.

Hon'ble Govind Mathur,Chief Justice

Hon'ble Siddhartha Varma,J.

Sri Gaurav K. Gaur, Advocate Allahabad High Court by an e-mail has conveyed that wife of Sri Virendra Singh, Engineer has conveyed him telephonically that the quarantine centre where her husband and other family members were lodged is not kept with adequate hygienic conditions.

It is brought to our notice that no adequate treatment too was provided to Sri Virendra Singh, Engineer who unfortunately succumbed to Corona Virus on 6th May, 2020.

A video clip is also noticed to be in circulation disclosing pathetic conditions at quarantine centres.

Learned Chief Standing Counsel is directed to avail necessary instructions in the matter.

Let this petition for writ be listed on 11th May, 2020.

Order Date :- 7.5.2020

Bhaskar

(Siddhartha Varma, J.) (Govind Mathur, C.J.)